

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-526
CP-192/241-242/PB/2020

IN THE MATTER OF:

Ashok Kumar Singla & Ors.

.....Applicant

Vs.

Rangila Merchants Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 10.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Udit Gupta, Ms. Nishtha Goel, Advs.

For the Respondent : Mr. Saurabh Kalia, Mr. Anik Sarkar, Ms. Aastha
Agarwal, Advs.

ORDER

Due to paucity of time, the matter is listed on **04.09.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)**